

**HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Dated, the 16th November, 2019.

No.HCM/1/96/BENCH As directed, it is hereby informed to all the learned counsel and concerned parties that Hon'ble Mr. Justice Kh. Nobin Singh will not hold court on 18.11.2019 as His Lordship will be on leave.

Further, it is also directed that urgent matters and extension of interim orders fixed on 18.11.2019, if any, will be listed before Hon'ble Mr. Justice M.V. Muralidaran.

By orders etc.

Sd/-

REGISTRAR (Judl)
HIGH COURT OF MANIPUR.
Imphal, the 16th November, 2019

No.HCM/1/96/BENCH/ 24981-100
Copy to :-

1. The Advocate General, Govt. of Manipur.
2. The Registrar, Administration & Vigilance, High Court of Manipur.
3. The Govt. Advocates, Govt. of Manipur.
4. The President, High Court Bar Association, Manipur.
5. The President, AMBA, Manipur.
6. All the Jt. Registrars, High Court of Manipur.
7. All the Deputy Registrars, High Court of Manipur.
8. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
9. All the Assistant Registrars/L.R.O./Sr. Grade Stenographer/Court Managers, High Court of Manipur.
10. The P.S. to Hon'ble Mr. Justice Lanusungkum Jamir.
11. The P.S. to Hon'ble Mr. Justice Kh. Nobin Singh.
12. The P.S. to Hon'ble Mr. Justice MV Muralidaran.
13. The P.S. to Registrar General, High Court of Manipur.
14. The P.S. to Registrar (Judicial), High Court of Manipur
15. The System Analyst, High Court of Manipur for uploading the same to the official website.
16. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
17. All the Court Masters/Law Assistants, High Court of Manipur.
18. Guard File/Order Book.
19. Notice Board.
20. Concerned file.

For kind information and circulation to the learned members

W. Tanu Meit, 16.11.19
REGISTRAR (Judl)
HIGH COURT OF MANIPUR.